

1	2	3
10.	Flood control and water policies (Surface & Ground Water) should be reviewed.	The recommendations are still under consideration of the Government.
11.	People, Panchayati Raj Institutions and NGOs should be involved in the wastelands development programmes.	The recommendation has been accepted. Concerned Ministries/Departments/State Govt's. have been requested to take appropriate action.
12.	Corporate sector should be involved and soft loan with low interest rates should be provided.	—do—
13.	Farmer's involvement should be encouraged and restriction on cutting of trees should go.	—do—
14.	Widespread awareness campaign through mass media should be launched for wastelands development programme.	—do—

[Translation]

**Construction of Bhagalpur-Mandar Railway Line**

223. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state :

(a) the date by which the construction work is likely to be taken up in respect of an earlier project for extension of Bhagalpur-Mandar railway line upto Dumka via Hansdeeha;

(b) whether the Ministry of Coal have written to the Railways that linking of Rajmahal-Hansdeeha railway line via Goda Porayyahat would make the transportation of coal easier and add to the railways earnings;

(c) whether the Ministry of Coal has also agreed to bear the expenditure of this rail line; and

(d) if so, the reasons for delay in construction of Rajmahal line ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) The work has been sanctioned. Final Location Survey has been taken up which will be followed by land acquisition. The work would be started once the land becomes available and is expected to completed in the 10th Plan period.

(b) No; Sir.

(c) and (d) Do not arise.

[English]

**Passenger Survey at Calicut**

224. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any survey has been made on the passenger traffic at Calicut Airport on the international routes;

(b) if so, the details of findings ; and

(c) total amount earned by sale of tickets during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMETARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) No, Sir.

(b) Does not arise .

(c) The revenue earned at calicut during last three years is as under :

	Indian Airlines	Air India (Rs. in Lakhs)
1994-95	4439.26	2359.20
1995-96	5840.95	2556.28
1996-97	5403.23	1982.04
<b>Total</b>	<b>15683.44</b>	<b>6897.52</b>

**Production of Alumina and Aluminium**

225. SHRI K.P. SINGH DEO:  
SHRI SARAT PATTANAYAK :  
SHRI JAI PRAKASH AGARWAL :

Will the Minister of MINES be pleased to state :

(a) whether the Aluminium manufacturing units and NALCO have made significant achievement in the production of Alumina and Aluminium during each of the last three years upto September, 1997;

(b) if so, the details thereof year-wise;

(c) whether Aluminium production is sufficient to meet the demand in the country;

(d) if so, the details thereof ;

(e) the projection made by NALCO in Aluminium and Alumina production by 2000 AD;

(f) number of proposal received from foreign collaboration in Alumina sector; and

(g) the name of sites identified for the same ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b) The production of Alumina and Aluminium by the primary producers of Aluminium during the years 1994-95, 1995-96 and 1996-97 is as under :

	(Figure in Tonnes)			
	1994-95	1995-96	1996-97	Apr.-Sept.97
Alumina	1531438	1631571	1420535	842998
(Except Madras Aluminium Company Limited)				
Aluminium	477801	529264	520100	268439

(c) and (d) The installed capacity for production of aluminium of the five primary producers is 6,82,000 Tonnes: 3,30,000 tonnes capacity is in the public Sector and

3,52,000 Tonnes is in the private sector. The primary producers in the country take their decisions in respect of production of aluminium based on their commercial judgement. Besides, Aluminium metal and articles thereof are under open General Licence (OGL) as per the extant Export-Import Policy. Each individual is free to import aluminium based upon one's commercial judgement, which may vary from year to year, if their needs are not met by indigenous production.

(e) The projected production by NALCO for Alumina and Aluminium by 2000 AD is as under :

	1997-98	1998-99	1999-2000
Alumina	8,00,000	8,00,000	8,00,000*
Aluminium	2,18,000	2,18,000	2,30,000

(\*The installed capacity of Alumina Refinery is slated to increase to 10,50,000 Tonnes per Annum by December 1999).

(f) and (g) The Foreign Investment promotion Board has approved investment pattern of the following proposal for investment in aluminium sector:

Name of Company	Proposed collaborating Company	Activities
Kandula Aluminium Co. Ltd., Hyderabad	Australian Capital & Technologies Pvt. Ltd. Australia (Foreign Equity 53.43%)	Calcined Alumina in Visakhapatnam Distt. Andhra Pradesh.
Gujarat Alkalies & chemicals Ltd.	Raytheon Engineers & Construction Inc USA (Foreign equity 17%)	Manufacture of alumina calcined, fused alumina, power in Distt. Kutch, Gujrat.
Gurjarat Aluminium & Bauxite Ltd.	Raytheon Engineers Constructions Inc. USA (Foreign equity 50%)	Manufacture of alumina, aluminium compounds, metal coke, power etc. in Distt. Kutch, Gujarat.
Oxide India Pvt.	VAM Ltd. U.K. (NRI 13.81%)	Manufacture of high & low alumina purity bed support, activated alumina catalyst career in Distt. Burdwan, W.B.
Larsen & Tubro Ltd.	To be identified (20%)	Alumina in Orissa

M/s Indian Aluminium Co. Ltd. (INDAL) have also been given permission by the Government for setting up 100% EOU 1 million Tonne Alumina Plant in Orissa. Letter of Intent envisaged that INDAL'S project may have foreign collaboration involving 25% of foreign equity participation under a separate FC approval.

#### Lahoti Committee Report

226. SHRI SANAT MEHTA : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Ministry has accepted the recommendation of the Lahoti Committee report;

(b) if so, the details thereof;

(c) whether the Government propose to conduct a feasibility study; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI